



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Original Application No. 644 of 2002

Applicant(s) Chhotray Hembrao Respondent(s) Union of India

Advocate for Applicant(s) M/s B.K. Mohanty Advocate for Respondent(s)

R. Mohanty
P. K. Bhuyan
P. K. Sahoo

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

~~L.P.O/B.D. for Rs.50/- filed
For Registration please~~

Memo received to be
put up to-day.

19.7.02

No order is under
challenge - copy of of
Served.

For order.

REGISTER

Registrar

No. 1 dt. 19.7.02

Heard Mr. B.K. Mohanty, Ld. Counsel
for the Applicant and Shri A.K. Bose, Ld. Senior
Standing Counsel for the Union of India.
Perused the office notes.

2. This Original Application be
registered and a number be given. The
Applicant claims to be physically handicapped
person by 45%. He has applied for the post
of G.D.S.M.D., Jathia Branch post office.
In the present Original Application, he has
precisely prayed to give him some weightage

Bm

19.7.02

6

2

OA 644/02

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Required postage
affd.

free copies of
order dt. 19.7.02
may be handed
over to counsel
for both sides

1
20/7

PCP
SD

Copies 1 and
alongwith copies
of OA communicate
to all resp's.

1
21/8

PCP
SD

for his physically handicappedness in the matter of selection/appointment of G.D.S.M.D. for Jathia Branch post office.

3. In the aforesaid premises, this Original Application is disposed of with direction to the Respondents to consider the grievance of the Applicant, as raised in the present Original Application, and give him necessary relief as due and admissible under relevant rules, intimate him the result thereof before appointing anybody to the post of G.D.S.M.D, Jahtia Branch post office.

4. Send copies of this order to the Respondents along with the copies of paper book of this Original Application at the cost of the Applicant. Mr. Mohanty, Ld. Counsel for the Applicant, undertakes to file required postages by 22.7.02 for service of the order and copies of the Original Application on the Respondents by registered post with A.D.

Member(J)

Sealed
19/07/2002
Member(J)